

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:1784
ANSWERED ON:12.12.2003
OUTSTANDING DUES TO FARMERS BY SUGAR MILL
MANIKRAO HODLYA GAVIT

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the State-wise outstanding dues of farmers against the sugar mill owners as on date;
- (b) whether the sugar mill owners are deliberately not paying sugarcane price to the farmers;
- (c) if so, the details thereof; and
- (d) the action proposed/taken in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SREENVASA PRASAD)

(a) to (d) : A Statement showing the State-wise position as on 30.9.2003 of outstanding dues of payment of sugarcane prices is at Annexure. Legal provisions have been introduced for recovering the amounts of default of price of sugarcane and interest thereon as arrears of land revenue. Separately Government has taken measures to improve the viability of the sugar factories with a view to enabling them to clear the cane price dues namely creation of a buffer stock of 20 lakh tonnes of sugar, promoting export of sugar by reimbursing the expenditure incurred on internal transport and freight charges etc. Government has also allocated Rs.678.06 crores for providing assistance to the States of Uttar Pradesh, Uttaranchal, Bihar, Punjab and Haryana to enable the clearing of cane price arrears of the private sugar factories of those States for the 2002-03 season. Government has also decided to permit additional market borrowings by the States to the extent of the cane price arrears for the 2002-03 sugar season.

ANNEXURE

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO.1784 DUE FOR ANSWER 12.12.2003 IN THE LOK SABHA.

STATEMENT SHOWING THE STATEWISE/ZONewise POSITION OF CANE PRICE PAYABLE, PRICE PAID AND BALANCE OUTSTANDING FOR CANE PURCHASED DURING 2002-2003 SEASON AS ON 30/09/2003.

(FIG. IN LAKH RS.)

STATE/ZONE Total price payable Cane price paid Balance cane price
for cane purchased during upto 30.09.2003 payable as on 30/09/2003
2002-2003 upto 30/09/2003

Punjab	60,118.02	45,635.47	14,482.55
Haryana	61,913.99	48,242.70	13,671.29
Rajasthan	250.80	250.80	0.00
West UP	165,763.67	137,029.47	28,734.20
Central UP	197,406.30	166,752.05	30,654.25
East UP	135,826.10	115,490.01	20,336.09
Total UP	498,996.07	419,271.53	79,724.54
Uttaranchal	44,186.44	32,644.89	11,541.55
Madya Pradesh	6,139.91	5,797.74	342.17
South Gujarat	84,366.22	78,537.68	5,828.54
Saurashtra	3,302.44	3,301.99	0.45
Total Gujarat	87,668.66	81,839.67	5,828.99
South Maharashtra	103,778.65	100,846.24	2,932.41
North Maharashtra	45,924.07	43,518.04	2,406.03
Central Maharashtra	98,186.69	94,827.80	3,358.89
Total Maharashtra	247,889.41	239,192.08	8,697.33
North Bihar	32,941.68	29,401.90	3,539.78
South Bihar	0.00	0.00	0.00
Total Bihar	32,941.68	29,401.90	3,539.78
Assam	0.00	0.00	0.00

Andhra Pradesh	100,157.67	92,524.28	7,633.39
Karnataka	126,903.84	114,352.90	12,550.94
Tamil Nadu	125,384.35	105,905.48	19,478.87
Kerala	177.00	0.00	177.00
Orissa	2,829.95	2,829.95	0.00
West Bengal	249.28	0.00	249.28
Nagaland	0.00	0.00	0.00
Pondicherry	2,473.62	2,325.90	147.72
Goa	892.70	892.70	0.00

All India Total 1,399,137.39 1,221,107.99 178,065.40